

GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 4191  
(To be answered on the 11<sup>th</sup> August 2016)

APPOINTMENT OF RAMP SERVICE AGENTS

4191. SHRI C.N. JAYADEVAN

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Air India, Air Transport Service Limited appoint, Ramp Service agents on contract basis at Cochin Airport;
- (b) if so, the number of such agents appointed as on 17 July 2016;
- (c) whether the contract of some of these employees expired on 17 July and out of these, services of some were renewed and some were terminated;
- (d) if so, the names of the terminated employees and reasons therefor; and
- (e) whether any fresh recruitment for new agents was made and if so, the details thereof?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a) : Yes, Madam.

(b) : As on 17th July, 2016, total 92 Ramp Service Agents (RSAs) are appointed in Air India Air Transport Services Ltd. at Kochi.

(c) : Yes, Madam. The contract of one Ramp Service Agent expired on 17th July, 2016 was not renewed due to their poor attendance/absenteeism. The fixed term contract of RSAs are normally renewed on their expiry, however, this is subject to their good performance and attendance.

(d) : Service of none of the Ramp Service Agents were terminated.

(e) : No, Madam. No fresh recruitment of Ramp Service Agent was carried out.

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